

(e) if so, the action proposed to be taken against the said Deputy Minister of Maharashtra ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Government have come to know that Shri V. B. Hiray, Deputy Minister of Maharashtra State, had presented a demand draft for £ 565, drawn in favour of a third party, to a bank in London for encashment towards the end of October, 1970. The bank authorities found that the draft was forged and declined payment.

(b) No, Sir.

(c) Does not arise.

(d) According to Shri Hiray, the draft was delivered to him by post when he was staying at the Embassy Hotel in London.

(e) The question can arise only if a contravention of any law is established.

Murder of Shri R. R. Biswas, Secretary, Legislative Department of West Bengal Government

4876. SHRI YASHPAL SINGH :
SHRI D. N. PATODIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that Shri R. R. Biswas, Secretary of Legislative Department of West Bengal Government was stabbed to death by some Naxalites near his residence ;

(b) if so, the motive behind his murder ;

(c) whether the main culprits have been arrested in this connection ;

(d) if so, the number thereof ; and

(e) what precautionary measures Government have proposed to take to protect the lives of Government officials ?

THE MINISTER OF STATE IN THE MINISTRY OF AFFAIRS AND MINISTER

OF STATE. DEPARTMENT OF ELECTRONIC AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (d). According to information received from the Government of West Bengal, on November 18, 1970, Shri R. R. Biswas, Secretary, Legislative Department, was stabbed to death near his residence by some miscreants suspected to be Naxalites. Two arrests have so far been made and investigation is in progress,

(e) Such precautionary measures as are practicable, have been taken by the State Government. Determined efforts are also being made to restore normalcy.

Trade agreement with Czechoslovakia

4877. SHRI YASHPAL SINGH :
SHRI CHENGALRAYA
NAIDU :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether India and Czechoslovakia have signed a trade agreement for 1971 on the 18th November, 1970 ;

(b) if so, the nature of trade ; and

(c) the terms of agreement between the two countries ?

THE DEPUTY MINISTER IN THE THE MINISTRY OF FOREIGN TRADE (CHCWDHARY RAM SEWAK) : (a) to (b). Yes, Sir ; A Trade Protocol for 1971 was signed in New Delhi on the 18th November, 1970, between the Government of India and the Government of the Czechoslovakia Socialist Republic. This protocol envisages the possibility of further increase in the two-way trade exchanges in the coming years going up to a level of Rs. 1,003 million.

Items of export from India to Czechoslovakia in the coming years would, among others, be building materials and sanitary fittings, textile machinery, machine tools and hand and small tools, equipment for hospitals, components and spare parts for tractors and other engineering goods, ready-made garments and woollen, hosiery, carpets, textiles, cotton yarn, iron ore, coal

products, finished leather, gramophone records, linoleum chemicals etc.

Principal items of import from Czechoslovakia in 1971 would be tractors, rolled steel products, tool alloy and special steel organic and inorganic chemicals pharmaceuticals, components and raw materials for Czech assisted projects in India, shunting locomotives for steel industry and other items of machinery and equipment under collaboration projects, etc.

Trade between India and Czechoslovakia will be effected on a balanced basis. Further, all payments of a commercial and non-commercial nature between the two countries will be made in non-convertible Indian rupees.

A copy of the Trade protocol has been placed in the Parliament Library.

Assistance by U. S. A. I. D. for a Project of water in Narmada Basin

4878. SHRI RAJ DEO SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the United State Agency for International Development had agreed to provide technical know-how, special equipment and machines for the completion of a project of water in Narmada Basin ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD) : (a) and (b). It has been decided by the Ministry of Food and Agriculture to undertake a project for the water resources study of the alluvial parts of Narmada Basin both in Madhya Pradesh and Gujarat. The study would be taken up by the Central Ground Water Board as a part of its normal functions with the assistance of CWPC, Indian Meteorological Department and the two State Governments. This project is likely to be started from April, 1970. An agreement is also being negotiated with USAID for obtaining technical

assistance for this project as well as a few more groundwater survey projects to be taken up in hard rock areas. Under the proposed Agreement, USAID would give us only a few experts for about two to three years and a few short-terms Consultants. USAID may also provide for a few fellowships for the training of our officers abroad in different disciplines. Apart from this, no other aid is to be obtained from USAID. This Agreement has not yet been finalised.

Quota from National Production for Products of other Countries

4879. SHRI RAJ DEO SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have decided to keep a small percentage of the quota of national production open to products of other developing countries ; and

(b) if so, the details as to how it would help in the evaluation of the 'Superstructure' ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). Liberalisation of restrictions on imports from developing countries is one of the various techniques under consideration for increasing trade between the developing countries and Government is considering the feasibility of giving a quota equivalent to a small percentage of India's national production for import from all developing countries. This will *inter alia*, depend on whether the other developing countries offer comparable concessions to India's export trade. The grant of concessions on a non-discriminatory basis by the developing countries in respect of their mutual trade is expected to contribute to the evolution of a super-structure over the basic most favoured-nation principle.

देश में टर्बो-जनेरेटरों के निर्माण में प्रगति

4880. श्री महाराज सिंह भारती : क्या सिन्धुई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में 6 लाख किलोवाट की क्षमता